

(c) Is it a fact that the salt produced by private management is sent to the district nominees only if the receiving State has a statutory control, otherwise its distribution is made through normal trade channels?

(d) What percentage of private salt production goes to the district nominees and through normal trade channels?

**The Minister of Production (Shri K. C. Reddy):** (a) A statement showing the information is placed on the Table of the House. [See Appendix III, annexure No. 25.]

(b) No.

(c) Yes.

(d) About 25 per cent. of salt produced by private factories goes to the district nominees and the rest through normal trade channels.

#### WEST BENGAL JUTE

\*581. **Shri N. B. Chowdhury:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that the jute growers of West Bengal are demanding fixation of a minimum price of jute in view of the very low and uneconomic price that is being offered to them now; and

(b) if so, whether Government have taken any steps to determine the minimum price?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) No Sir.

(b) Does not arise.

#### INTERNATIONAL CONFERENCES AND CONVENTIONS

\*582. **Shri N. B. Chowdhury:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many invitations were received by the Government of India during the period from January, 1951 to October, 1952 to attend International Conferences and Conventions bearing on trade;

(b) how many of such Conferences were attended by Indian delegates; and

(c) whether such delegates submitted any proposal to Government for development of Indian trade?

**The Minister of Commerce (Shri Karmarkar):** (a) to (c). A statement giving the information required as it pertains to the Commerce and

Industry Ministry is placed on the Table of the House. [See Appendix III, annexure No. 26.]

#### TRADE AGREEMENT WITH PAKISTAN

185. **Shri Nanadas:** Will the Minister of Commerce and Industry be pleased to state:

(a) the terms of the latest trade agreement signed between India and Pakistan; and

(b) the exchange rate that has been settled for the purpose of these transactions?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) The attention of the hon. Member is invited to the text of the Agreement, copies of which are available in the Library of the House.

(b) The rates are given below:

(i) *Buying and selling rate by the Reserve Bank of India.*

Buying rate: Rs. 69-8-3 Pakistan for Rs. 100 Indian.

Selling rate: Rs. 69-6-6 Pakistan for Rs. 100 Indian.

(ii) *Buying and selling rate by the State Bank of Pakistan.*

Buying rate: Rs. 144-0-9 Indian for Rs. 100 Pakistan

Selling rate: Rs. 143-13-3 Indian for Rs. 100 Pakistan.

#### PROMOTION OF INDIAN TRADE

186. **Shri Telkikar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the countries in which Indian trade promotion and trade publicity work is being done; and

(b) the categories and the names of publications published in the years 1947 and 1952?

**The Minister of Commerce (Shri Karmarkar):** (a) and (b). I lay on the Table of the House two statements giving the information required. [See Appendix III, annexure No. 27.]

#### TEA PRICES

187. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Commerce and Industry be pleased to state what were the price rates of tea in the years 1950 and 1951 and what is the rate now in the latter half of 1952?